

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 276/(MAH)/2017



CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017

NAME OF THE PARTIES: M/s. Future Retail Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Gaurav Joshi	sr counsel.	
2	Hemant Sillu	Adv	

Order

CSP No.276/230-232/NCLT/MB/MAH/2017

Company petition allowed, vide separate order.

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)